

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/891/2016

Dated: 21/06/2019

Between

S. Prem Anand,
S/o. S. Suryanarayana,
Aged about 47 years,
Occ: Medically Decategorised
Assistant Loco Pilot,
O/o. Chief Crew Controller,
South Central Railway,
Secunderabad Division,
Secunderabad.

... Applicant

AND

1. Union of India rep. by
The General Manager,
South Central Railway,
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan, Secunderabad.
3. The Senior Divisional Mechanical Engineer/TSO,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad.
4. The Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad.

... Respondents

Counsel for the Applicant : Mr. M.C. Jacob
Counsel for the Respondents : Mr. D. Madhava Reddy,
SC for Railways

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER
{Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.)}

Learned counsel for the applicant submits that the applicant was posted as Stenographer, on medical invalidation. However, he made a request for an equivalent post. Now, the respondents have posted him as Canteen Manager at Secunderabad. In view of this development, he seeks permission to withdraw the O.A. Permission accorded. The O.A. is dismissed as withdrawn. No order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

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